

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.06.2020 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 526 of 2020	Maxsun Marine Services FZE Vs. Dolphin Offshore Enterprises (India) Ltd.	Farhat Warsi	
<b>2.</b>	Comp. App. (AT) (Ins) No. 537 of 2020	Rahul Gupta Vs. G Trans Logistics (India) Pvt. Ltd. & Ors.	Puneet Singh Bindra	
<b>3.</b>	Comp. App. (AT) (Ins) No. 538 of 2020	Vimal Coal Pvt. Ltd. Vs. Apna Paper Mills Pvt. Ltd.	Mohit Kr. Bafna	

## **For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 97 of 2020	K.S. Sreenivasan Vs. Landmark Housing Projects (India) Pvt. Ltd.	Anasuya Chaudhury	Kumar Kushyant Singh
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**